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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 70/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Gwalior Bench C.P. No. 1/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017**

Name of the Company: Waterwell Container Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ravi Kapoor	PCS	Applicant	Ravi Kapoor
2.				

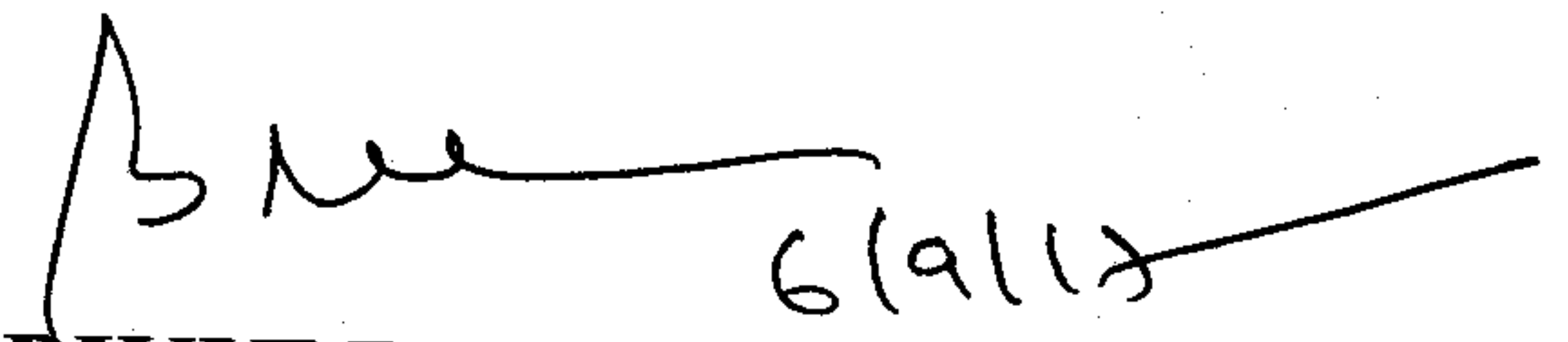
ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Awaited for record from Hon'ble High Court Madhya Pradesh, Gwalior Bench

List the matter on 10.10.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 6th day of September, 2017.